

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI (SZ)
ORIGINAL APPLICATION NO.46 OF 2022**

IN THE MATTER OF:

Perala Shekhar Rao,
Hyderabad, Telangana State.

... Applicant(s)

-VS-

Union of India,
Through its Secretary,
MOEF & CC, New Delhi and Ors.

...Respondent(s)

REPORT FILED BY THE MINES AND GEOLOGY DEPARTMENT

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Place: Chennai

Date: 04.08.2025



Mrs. H. Yasmeen Ali,
Standing counsel for 7TH Respondent.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, (SZ), CHENNAI
O.A NO.46 OF 2022

SRI PERALA SHEKAR RAO

....APPLICANT
VS

UNION OF INDIA AND OTHERS

...RESPONDENTS

STATUS REPORT FILED BY 3RD, 5TH, 7TH AND 9TH RESPONDENT

It is submitted that Sri Perala Shekar Rao has filed **O.A.No.46 of 2022** before the Hon'ble NGT (SZ), Chennai regarding Grantie Mining in Karimngar District. The present status of quarry leases are as given below.

Sl. No.	Name of the lessee	Location	Extent (Hect.)	Lease period		EC	CFE	CFO	Remarks
				From	To				
1	M/s. Swetha Granites	168 Odyaram Gangadhara	1.000	22-07-2002	21-07-2022	SEIAA/AP/KRM-34/2012-3978, dt. 29-11-2012	278-RGM/APPCB/ZO-HYD/CFE/2013-129, dt.28-01-2013	278-RGM/PCB/ZO-HYD/CFO/2016-1411, dt.21-12-2016 valid upto 31-12-2021	Expired/NON WORKING
2	M/s. Swetha Granites	162 & 165 Odyaram Gangadhara	1.000	31-10-2002	30-10-2022	SEIAA/AP/KRM-56/ 2012-3982, D.T. 29-11-2012	-	284-RGM/TSPCB/ZOH/CFO/2022-400, DT.13-06-2022 VALID UPTO 31-05-2017	Expired/NON WORKING

3	M/s. Swetha Granites	104 Baddipally Kothapally	4.2	26-03-2010	25-03-2030	SEIAA/AP/KRM/-55/2012-3985,DT.29-11-2012	282-RGM/APPCCB/ZOH/CFE/2013-136,DT.28-01-2013	282-RGM/APPCCB/ZOH/CFO/2018-2007,DT.12-11-2018,VALID DT.31-12-2023	Determined
4	M/s. Swetha Granites	106 Odyaram Gangadhara	1.000	26-6-2023	25-06-2043	SEIAA/AP/KRM-57/2012-3977,DT.29-11-2012	275-RGM/APPCCB/ZOH/CFE/2013-131,DT.28-01-2013	275/RGM/TSPCB/ZOH/CFO/16-1406, Dt.21.12.2016,VALID DT.31-12-2021	WORKING
5	M/s. Swetha Granites	178 Odyaram Gangadhara	1.000	01-12-2006	30-11-2026	SEIAA/AP/KRM/30/2012-3981, DT.29-11-2012	277-RGM/APPCCB/ZOH/CFE/2013-130,DT.28-01-2013	277-RGM/TSPCB/ZOH/CFO/16-1407, Dt.21-12-2016,VALID DT.31-12-2021	WORKING
6	M/s. Swetha Granites	168 Odyaram Gangadhara	0.967	03-07-2007	02-07-2027	SEIAA/AP/KRM-29/2012-3980, dt. 29-11-2012	279-RGM/APPCCB/ZO-HYD/CFE/2013-28, dt.28-01-2013	279-RGM/PCB/ZO-HYD/CFO/2016-1405, dt.21-12-2016 valid upto 31-12-2021	WORKING
7	M/s. Swetha Granites	94/A Odyaram Gangadhara	1.440	29-10-2010	28-10-2030	SEIAA/TS/KRM-17/2015-631,DT.03-07-2015	748-RGM/TSPCB/ZOH/CFE/2015-5557,DT.15-10-2015	748-RGM/TSPCB/ZOH/CFO/2016-1183,DT.10-11-2016 VALID DT.30-09-2021	WORKING
8	M/s. Swetha Granites	169, 170, 177,178, 179 Odyaram Gangadhara	9.267	27/12/2013	26/12/2033	SEIAA/AP/KRMR-349 /2013-3948, DT. 03-10-2013	576-RGM/APPCCB/ZOH-HYD/CFE/2013-2963, dt. 30-11-2013	576-RGM/TSPCB/ZOH/CFO/2023-1795, dt.06.01.2023	WORKING
9	M/s. Swetha Granites	452 Nagulamalyal Kothapally	1.000	26-06-2023	25-06-2043	SEIAA/AP/KRM-27/2012-3983,DT.29-11-2012	281-RGM/APPCCB/ZOH/CFE/2013-126,DT.28-01-2013	281-RGM/PCB/ZOH/CFO/2016-1409, DT. 21-12-2016,VALID DT.31-12-2021	Non working
10	M/s. Sandiya International Granites	596 Nagulamalyal Kothapally	2.000	28-08-2009	27-08-2029	SEIAA/AP/KRMR-248/2013-807	842-RGM/TSPCB/ZO-HYD/CFE/2016-969, dt. 14-09-2016	505-RGM/TSPCB/ZOH/CFO/17-2075, Dt.24-03-2017 & 407-RGM/TSPCB/ZOH/CFO/19-2239, dt.19-01-2019	Non working

11	M/s. Sandiya International Granites	596 Nagulamalyal Kothapally	2.570	28-08-2009	27-08-2029	SEIAA/AP/KRM-213/2013-5722,DT.08-03-2013	407-RGM/APPCCB/ZOH/CFE/2013-850,DT.13-05-2013	407-RGM/TSPPCB/ZOH/CFO/19-2239, Dt.19-01-2019,DT.31-12-2023	Non working
12	M/s. Sandiya International Granites	596 Nagulamalyal Kothapally	1.000	28-08-2009	27-08-2029	SEIAA/AP/KRMR-383/2013-5265	846-RGM/TSPPCB/ZO-HYD/CFE/2016-980 dt. 16-09-2016	846-RGM/TSPPCB/ZOH/CFO/2017-07, Dt.01-04-2017	Non working
13	M/s. Sandiya International Granites	596 Nagulamalyal Kothapally	5.300	04-02-2010	03-02-2030	SEIAA/AP/KRM-286/2013-1589	504-RGM/APPCCB/ZO-HYD/CFE/2013-2064, d t. 24-09-2013	504-RGM/PCB/ZOH/CFO/2016-964, dt. 14-09-2016	Non working
14	M/s. Swetha Granites	451, 452, 453, 463, 464, 465 & 466 Nagulamalyal Kothapally	3.814	25/10/2013	24/10/2033	SEIAA/AP/KRMR-2013-2478, DT. 10-07-2013	506-RGM/APPCCB/ZOH/-HYD/CFE/2013-2034, d t. 25-09-2013	506-RGM/TSPPCB/ZOH/CFO/2023-1794, dt.06.01.2023	WORKING
15	M/s. Sri Swetha Granites	1160 Gattubuthkur Gangadhara	4.650	09-09-2005	08-09-2025	SEIAA/AP/KRM-31/2012-5574,DT.26-02-2013	416-RGM/APPCCB/ZOH/CFE/2013-1319,DT.25-06-2013	416-RGM/TSPPCB/ZOH/CFO/2022-387, dt. 13-06-2022 valid upto 30-04-2027	WORKING
16	M/s. Mahalaxmi Granites	1160 Gattubuthkur Gangadhara	1.300	09-01-2008	08-01-2028	SEIAA/AP/KRM-26/2012-5520,DT.26-02-2013	414/RGM/APPCCB/ZOH/CFE/2013-3149,DT.16-12-2013	414/RGM/APPCCB/ZOH/CFO/2017-132,DT.27-04-2017, VALID DT.30-04-2022	WORKING
17	M/s. Swetha Granites	1174 Gattubuthkur Gangadhara	1.610	26-03-2010	25-03-2030	SEIAA/AP/KRM-25/12-5521, DT. 26-02-2013	415-RGM/APPCCB/ZO-HYD/CFE/2013-, dt. 16-12-2013	415-RGM/TSPPCB/ZO-HYD/CFO/2017-218 dt. 08-05-2017 VALID DT.31-03-2022	WORKING
18	M/s. Swetha Granites	168 Odyaram Gangadhara	0.200	05.01.2023	04.01.2038	SEIAA/AP/KRM-58/2012-3979, dt. 29-11-2012	276-RGM/APPCCB/ZO-HYD/CFE/2013-127, dt.28-01-2013	276-RGM/TSPPCB/ZO-HYD/CFO/2016-1408, dt.21-12-2016 valid upto 31-12-2021	WORKING

19	M/s. Manoj Granites	1160 Gattubuthkur Gangadhara	2.674	19-11-2010	18-11-2030	SEIAA/TS/OI/KRM-59/2018-792, DT. 26-04-2018	412-RGM/TSPCB/ZOH/CFE/2014- 2446,DT.27-10-2014	412-RGM/TSPCB/ZOH/CFO/2018- 428,DT.01-06-2018 VALID DT.31-12- 2020	WORKING
20	M/s. Sandiya International Granites	325, 326 & 327 Asifnagar Kothapally	1.953	30-11-2007	29-11-2027	SEIAA/AP/KRM-141/ 2013-5452	356-RGM/APPCCB/ZO- HYD/CFE/2013-1476, dt. 09-07- 2013	15-RGM/TSPCB/ZOH/CFO/2017-1439, DT. 03-10-2017	Determined
21	M/s. Swetha granites	278 Asifnagar Kothapally	1.350	07-01-2011	06-01-2031	SEIAA/AP/KRM-33/2012- 3984,DT.29-11-2012	283-RGM/APPCCB/ZOH/CFE/2013- 137,DT.28-01-2013	283-RGM/APPCCB/ZOH/CFO/2018- 2004,DT.12-11-2018 VALID DT.31-12- 2023	WORKING
22	M/s. Aravind Granites	178 Edulagattepally Manakondur	2.000	27-01-2011	26-01-2031	SEIAA/AP/KMRR/347/2013- 3940,DT.03-10-2013	590-RGM/PCB/ZO- HYD/CFE/2014-545, dt. 11-02- 2014	590-RGM/TSPCB/ZOH/CFO/2020-869, dt. 06-02-2020 valid upto 31-12-2024	WORKING

It is submitted that regarding Sl.No.20 in the above table, this office issued Demand Notice for illegal excavation of gravel and directed to pay the Normal Seig. Fee Rs. 2,91,150/- + Ten (10) times penalty Rs.29,11,500/-. Further, the lease holder has paid an amount of Rs.2,91,150/- vide Ch.No.6100724940, dt. 24-05-2021 towards **Normal Seig.Fee** and Rs. 2,91,150/- vide Ch.No.6201943839, dt. 09-09-2022 towards **one time penalty** as per the Revision orders issued by the Government. Hence, the case is closed.

Further, it is submitted that regarding unauthorized transportation of granite blocks through Railway Rakes, the Deputy Director of Mines & Geology, Warangal has issued 381 Demand Notices (Pertains to Karimnagar District). Out of 381 cases, 197 cases were closed. Remaining 184 cases are pending for an amount of Rs. 128,96,23,129/-. For the balance cases this office submitted proposals for determination of quarry lease and initiated Revenue Recovery Act for the realization.

As per the online mineral e permit system data, during the last (8) financial years **2016-17 to 2025-26 up to july-2025**, the following amounts were realized towards Royalty/Seigniorage fee and DMFT amounts to the Government exchequer. The details are as given below

Year	Seig.Fee	DMF
2016-17	97,58,89,852	12,74,38,230
2017-18	111,21,85,111	22,27,68,625
2018-19	104,92,32,299	21,01,77,607
2019-20	101,95,32,008	20,40,67,644
2020-21	134,42,94,321	26,90,53,526
2021-22	84,11,68,435	16,84,10,312
2022-23	90,84,05,958	18,19,14,041
2023-24	80,27,70,033	16,32,31,930
2024-25	65,05,30,113	13,01,06,102
2025-26 (01-04-2025 to 31-07-2025)	27,42,30,507	6,53,86,026

This is submitted for favour of kind information.

(Meddy)
Asst. Director of Mines & Geology (FAC)
Karimnagar